## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

#### UNSTARRED QUESTION NO:3127 ANSWERED ON:15.03.2013 OIL AND GAS EXPLORATION Abdulrahman Shri ;Mahato Shri Narahari;Rajendran Shri C.;Roy Shri Nripendra Nath;Tirkey Shri Manohar

### Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the targets set for exploration and production of oil and natural gas reserves and the extent to which these have been met during the 11th Five Year Plan period;

(b) the number of oil wells drilled by the public and private sector oil companies, separately, the expenditure incurred thereon and the quantity of oil and gas produced therefrom during the said period, State/UT-wise;

(c) whether the Government has set any targets for exploration and production of oil and natural gas reserves during the 12th Five Year Plan;

(d) if so, the details thereof along with the measures taken/proposed to achieve them;and

(e) the other measures being taken by the Government to meet the demand of oil/ natural gas and to maximise their domestic production?

# Answer

### MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAAKA LAKSHMI)

(a) The targets for the exploration and production of oil and natural gas and actual achievement during the 11th Five Year Plan Period (2007-08 to 2011-12) by Oil and Natural Gas Corporation Ltd. (ONGC), Oil India Ltd. (OIL) and Private/Joint Venture (Pvt./Jvs) companies under the Production Sharing Contract (PSC) regime are at Annexure-I.

(b) The state-wise details of wells drilled, investment made and oil and gas production realized during the XI Plan period by ONGC, OIL and Pvt/Jvs companies are at Annexure-II, Annexure-III and Annexure-IV respectively.

(c) to (e) The projection for exploration and production of oil and natural gas during the 12th Five Year Plan by ONGC, OIL and Pvt/Jvs companies are at Annexure-V Several measures have been taken by the Government/Oil PSUs to accelerate the production of crude oil and natural gas and to meet the demand of oil/natural gas in the country, which inter-alia includes the following:

(i) Carving out more and more areas for exploration for offer under various rounds of New Exploration Licensing Policy (NELP)/Open Area Licensing Policy (OALP).

(ii) Implementation of New Technologies such as horizontal well drilling etc.

(iii) Application of Enhanced Oil Recovery (EOR)/ Improved Oil Recovery (IOR) techniques for increasing recovery factor from existing fields.

(iv) Exploring alternate energy sources such as Coal Bed Methane (CBM), Shale Gas/Oil and Gas Hydrate etc.

(v) Acquiring oil and gas assets abroad by oil PSUs.

(vi) Sourcing gas through trans-national Turkmenistan-Afghanistan-Pakistan-India (TAPI) pipeline.